

(b) As per the order dated 13th October, 1987 of the Supreme Court on writ petitions filed by two Unions of DTC workers the revision of pay scales of DTC employees stands referred to the High Power Pay Committee, which had been set up by the Government to make recommendations on the pay and allowances of employees of public sector undertakings whose existing pay and allowances are as of Central Government employees. The Committee has not yet submitted its report.

The instalments of D.A. ordered to be released, as per the order of the Supreme Court have been paid to its employees by D.T.C. within the stipulated period.

#### **Grant Sanctioned to Voluntary Organisations**

488. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of voluntary organisations under his Ministry;

(b) the names of voluntary organisations which obtained grants under the different schemes and details of grants sanctioned during the last three years; and

(c) the criteria on which the grants were sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### **T.B. Control Programme in Tribal Districts of Orissa**

489. SHRI RADHAKANTA DIGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Tuberculosis Control Programme is under operation in different States as a National Programme;

(b) if so, whether such programme has been undertaken in the tribal areas in the State of Orissa;

(c) the names of tribal districts where Tuberculosis Control Programme is now under operation; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir.

(b) The tribal districts of Koraput, Mayurbhanj and Sundergarh of Orissa are covered under the National T.B. Control Programme.

(c) The following tribal districts are covered under the National T.B. Control Programme:

1	2	3
1. Bihar	-	Ranchi
2. Gujarat	-	Dange
3. Himachal Pradesh	-	Kinnaur
4. Madhya Pradesh	-	Bastar, Jhabua, Mandla & Surguja.

1	2	3
5. Manipur	-	Manipur (South), (Chura Chanderpur)
6. Orissa	-	Koraput, Mayurbhanj and Sundergarh
7. Rajasthan	-	Banswara and Dungarpur

(d) Under the National T.B. Control Programme, anti-T.B. drugs and X-ray equipments are supplied to the District T.B. Centres including those in the tribal districts.

#### **Eye Clinics operated by Quacks**

490. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons blinded by the quacks after coming into force the policy of Government on the holding of eye-camps;

(b) the details thereof;

(c) whether to avoid holding of eye-camps some quacks have resorted to opening eye clinics and are blinding people in those clinics; and

(d) the details of the action taken against these quacks?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) 4 women were reported to be blinded in Dholpur district of Rajasthan in February, 1987 by a quack.

(b) According to the report received from the Rajasthan Government, 5 women were treated in their house by a quack and 4 out of them lost their eye sight—one of them

lost her vision completely and the other three had retained vision of counting fingers.

(c) No such reports have been received.

(d) An F.I.R. has been lodged by the State Medical Officer with the Police Station, Sarmathura.

#### **Cushioned seats in Kerala bound long Distance Trains**

491. SHRI K. MOHANDAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a proposal to provide cushioned seats on all long distance trains;

(b) whether the trains bound for Kerala from different cities have been provided with cushioned seats/berths; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. These are to be provided on a programmed basis.

(b) and (c). The details of the trains provided with this facility, under normal conditions, are as given below.